

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A. 657 of 1997

Date of order: 18.02.2005

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.
Hon'ble Mr. N.D. Dayal, Administrative Member.

TIMBU ORAON

- v e r s u s -

DEFENCE

For the applicant : None.

For the respondents : Mr. S.K. Dutta, counsel.

O R D E R

Per Justice B. Panigrahi, VC

None has appeared on behalf of the applicant on call. However, Mr. Dutta, 1d. counsel is present for the respondents. From the order sheet, it is noticed that on previous three consecutive occasions none appeared on behalf of the applicant. It is presumed that the applicant is no longer interested in pursuing the matter. The application is, therefore, dismissed for default. No costs.

v Member (A)

Vice-Chairman.

25/2/2005